

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
Court No-II  
(through web-based video conferencing platform)**

**Item 28  
IA No. 1847/99/2023  
And  
CP (IB) No. 98/Chd/Pb/2023  
Under Section 95, IBC 2016**

**In the matter of:-**

Indian Bank (E Allahabad Bank)

...petitioner

Vs

Ms. Sneh Lata Saluja,,

...respondent

Due to paucity of time, the matter could not taken up today, hence adjournment to 07.12.2023.

Sd/-

**Court Officer**

October 17, 2023

*Mukta*